



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

(21)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10:30 AM ON 20.09.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/356/2019
PETITION NUMBER : CP/114/IB/2018
NAME OF THE PETITIONER : M.MURUGAN RP (VELOHAR INFRA PVT LTD)
NAME OF THE RESPONDENTS : VIJAYALAKSHMI & OTHERS
UNDER SECTION : SEC 66 OF IBC

| S.No. | Name (in Capital) | Represented by | Signature |
|---------------|---|--|---|
| 1. | S.SATHIYANARAYANAN. & M.C. ARUNMOKAN | Counsel for Applicant |  |
| 2. | A J J Kumar | Counsel for 6th Respondent (MA 381/2019) | |
| 2) | M. MURUGESAN | R P. |  |

ORDER

At request of the Applicant counsel, list this matter on 14.10.2019 for filing additional documents on the next date of hearing.


(S.VIJAYARAGHAVAN)
Member (Technical)


(B.S.V.PRAKASH KUMAR)
Member (Judicial)